

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:617
ANSWERED ON:23.02.2006
ASSISTANT TO FAMILIES OF MARTYRS
Mahajan Smt. Sumitra

Will the Minister of DEFENCE be pleased to state:

- (a) the number of the families of martyrs which have been provided assistance under the various schemes during the last two years and current year so far;
- (b) the number of the families of the Kargil martyrs which have been provided assistance;
- (c) whether the families of more than one thousand martyrs are still running around for the compensation and the Government assistance;
- (d) if so, the reasons therefor; and
- (e) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M. M. PALLAM RAJU)

(a) to (e): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 617 FOR ANSWER ON 23.2.2006

Details of the families of martyrs provided assistance under the various schemes during the year 2004, 2005 and 2006 are as follows -

Name of Scheme	2004 (up to January)	2005	2006
	No. of benefi- ciaries	No. of benefi- ciaries	No. of benefi- ciaries
	Amount paid (in crores of rupees)	Amount paid (in crores of rupees)	Amount paid (in crores of rupees)

Financial Assistance from Army			
Central	415 1.86	463 1.47	29 0.11
Welfare Fund/National Defence Fund			
Children Education Scholarship (govt. fund)	825 0.71	1300 1.22	Nil Nil

2. Financial assistance has also been provided to the Next of Kin of martyrs from Army Welfare Corpus (non govt. fund) as indicated below:-

Year	Beneficiaries for Education Scholarship	Beneficiaries for Daughters marriage	Beneficiaries for Self-employment
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2004	186	37	78
2005	07	19	48
2006	-	-	-

3. A total number of 816 families of martyrs (Officers/Junior Commissioned Officers/Other Ranks) have been provided assistance from Army Group Insurance Fund with effect from 1st January 2004 till date.

4. Benefits extended to the families of Kargil martyrs:

Wives/Next of Kin of Kargil martyrs (barring in one case which is subjudice) have been paid ex-gratia amount of Rs. 10 lakh each and have been sanctioned liberalised family pension equal to the last pay drawn by the deceased soldiers. They have also been given Rs. 5 lakh for housing and Rs. 1 lakh per child and Rs. 2 lakhs per family for education of children from National Defence Fund. Oil product agencies to the 452 dependents of Kargil martyrs who had applied for the same have been approved by the Ministry of Petroleum and Natural Gas.

5. Liberalised family pension, ex-gratia and amount from the Army Group Insurance Scheme, as admissible are paid to the families of the martyrs on completion of necessary formalities. Families of 3 martyred officers and 56 families of martyred Junior Commissioned Officers/Other Ranks could not be paid amount due to them from Army Group Insurance Scheme mainly for pending court cases (19) and for want of requisite documents from the families (40 cases).